HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 20th June, 2025

No. HCM/MJS/T-1/92-Estt./12265 : In the interest of smooth administration of District Courts and in view of subsequent promotion of 4 (four) nos. of MJS Grade-II Officers to MJS Grade-I and 7 (seven) nos. of MJS Grade-III Officers to MJS Grade-II, the High Court of Manipur, in exercise of the powers conferred under Article 235 of the Constitution of India, is pleased to order the transfer, posting and assignment of additional charges in respect of the following Manipur Judicial Service Officers as under:

SI. No.	Name of the Judicial Officer	Present Posting	New Posting	Additional Charge
(1)	(II)	(III)	(IV)	(V)
1.	Shri Lamkholal Kipgen	Addl. District & Sessions Judge (FTC), Manipur West	District & Sessions Judge, Senapati	-
2.	Shri Janggoulen Haokip	CJM-cum-Civil Judge (Sr. Divn.), Churachandpur	Addl. District & Sessions Judge (FTC), Manipur West	-
3.	Smt. Ashem Tarunakumari Devi	CJM, Imphal West	Addl. Sessions Judge (FTC), CAW, Manipur	-
4.	Shri K. Nirojit	Civil Judge (Sr. Divn.), Imphal West	Secretary, High Court Legal Services Committee	Registrar (Translation Wing)
5.	Smt. Masana Evangeline Panmei	CJM-cum-Civil Judge (Sr. Divn.), Chandel	Special Judge (NDPS) (FTC), Manipur	-
6.	Shri Sorokhaibam Sadananda Singh	CJM, Imphal East	CJM, Imphal West	-
7.	Smt. Bineshwori Maibam	Addl. Member Secretary, MASLSA	CJM-cum-Civil Judge (Sr. Divn.), Bishnupur	Secretary, DLSA- Bishnupur
8.	Ms. Sharda Yengkhom	CJM-cum-Civil Judge (Sr. Divn.), Bishnupur	CJM, Imphal East	-
9.	Dr. Laishram Rina Devi	CJM-cum-Civil Judge (Sr. Divn.), Thoubal	Civil Judge (Sr. Divn.), Imphal West	-



10.	Arshad Saeed Shah	CJM-cum-Civil Judge (Sr. Divn.), Tamenglong	CJM-cum-Civil Judge (Sr. Divn.), Thoubal	-
11.	Smt. Margaret Niangsiamkim	CJM-cum-Civil Judge (Sr. Divn.), Senapati	CJM-cum-Civil Judge (Sr. Divn.), Tamenglong	-
12.	Ms. Kimneingah Kipgen	CJM-cum-Civil Judge (Sr. Divn.), Ukhrul	-	JMFC-cum-Civil Judge (Jr. Divn.),Ukhrul
13.	Ms. Sarungbam Mangaleibi Devi	Deputy Member Secretary, MASLSA	Jt. Registrar (Judl.), High Court of Manipur	Jt. Registrar (CRP-cum- SCMS)
14.	Smt. Ningombam Sofiarani Devi	JMFC-cum-Civil Judge (Jr. Divn.), Imphal East	Secretary, DLSA- Imphal West	JMFC-cum-Civil Judge (Jr. Divn.), Imphal West-I
15.	Smt.Kshetrimayum Maheta Devi	JMFC-cum-Civil Judge (Jr. Divn.), Thoubal	Secretary, DLSA- Thoubal	JMFC-cum-Civil Judge (Jr. Divn.), Thoubal
16.	Shri Leonid Ahanthem	JMFC-cum-Civil Judge (Jr. Divn.), Imphal West-II	Secretary, DLSA- Imphal East	JMFC-cum-Civil Judge (Jr. Divn.), Imphal West-II
17.	Ms. Nemkholam Lhungdim	JMFC-cum-Civil Judge (Jr. Divn.), Churachandpur	CJM-cum-Civil Judge (Sr. Divn.), Churachandpur	Secretary, DLSA -Churachandpur
18.	Shri Robert Lhungdim	JMFC-cum-Civil Judge (Jr. Divn.),Kangpokpi	CJM-cum-Civil Judge (Sr. Divn.), Senapati	Secretary, DLSA- Senapati
19.	Shri Phungreishung PA	JMFC-cum-Civil Judge (Jr. Divn.), Ukhrul	CJM-cum-Civil Judge (Sr. Divn.), Chandel	Addl. Member Secretary, MASLSA
20.	Shri Potsangbam Praveen Kumar	JMFC-cum-Civil Judge (Jr. Divn.), Jiribam	JMFC-cum-Civil Judge (Jr. Divn.), Imphal East	Administrative Officer, Imphal East
21.	Fakhrul Islam Choudhury	JMFC-cum-Civil Judge (Jr. Divn.), Moreh	-	Deputy Member Secretary, MASLSA
22.	Sheikh Aasif Shah	JMFC-cum-Civil Judge (Jr. Divn.), Mao	Deputy Registrar (Judl.), High Court of Manipur	-
23.	Shri Mangvung Tongmingthang Haokip	JMFC-cum-Civil Judge (Jr. Divn.), Pherzawl	-	JMFC-cum-Civil Judge (Jr. Divn.), Churachandpur
24.	Shri J. Hillson Angam	Deputy Registar (Judl.), High Court of Manipur	JMFC-cum-Civil Judge (Jr. Divn.), Kangpokpi	JMFC-cum-Civil Judge (Jr. Divn.), Mao
25.	Shri Ozhu Robviina	Administrative Officer, Imphal East	JMFC-cum-Civil Judge (Jr. Divn.), Jiribam	-

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The handing and taking over of charge shall proceed as follows:

- 1. Ms. Nemkholam Lhungdim, on being promoted, shall hand over the charge of JMFC-cum-Civil Judge (Jr. Divn.), Churachandpur to Shri Mangvung Tongmingthang Haokip, JMFC-cum-Civil Judge (Jr. Divn.), Pherzawl. Upon being relieved, she shall proceed to take charge of CJM-cum-Civil Judge (Sr. Divn.), Churachandpur and additional charge of Secretary, DLSA-Churachandpur from Shri Janggoulen Haokip. She shall also hold additional charge of Secretary, DLSA-Churachandpur in addition to her normal duties. She shall be the first mover.
- 2. Shri Mangvung Tongmingthang Haokip, JMFC-cum-Civil Judge (Jr. Divn.), Pherzawl shall hold additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Churachandpur in addition to his normal duties.
- 3. Shri Janggoulen Haokip, on being promoted and upon being relieved, shall proceed to take charge of Addl. District & Sessions (FTC), Manipur West from Shri Lamkholal Kipgen.
- 4. Shri Lamkholal Kipgen, upon being relieved shall take self-charge of District & Sessions Judge, Senapati.
- 5. Smt. Ashem Tarunakumari Devi, on being promoted shall hand over the charge of CJM, Imphal West to Ms. Sharda Yengkhom, CJM-cum-Civil Judge (Sr. Divn.), Bishnupur and additional charge of Secretary, DLSA-Imphal West to Smt. Bineshwori Maibam, Addl. Member Secretary, MASLSA. Upon being relieved, she shall proceed to take charge of Addl. Sessions Judge (FTC), CAW, Manipur from Shri Salam Samarjeet Singh, Addl. District & Sessions Judge (FTC), Manipur East.
- 6. Shri K. Nirojit, on being promoted, shall hand over the charge of Civil Judge (Sr. Divn.), Imphal West to Ms. Sharda Yengkhom, CJM-cum-Civil Judge (Sr. Divn.), Bishnupur. Upon being relieved, he shall then proceed to take charge of Secretary, High Court Legal Services Committee from Ms. Athokpam Shanta Devi, Registrar (Vigilance), High Court of Manipur. He shall also take self-charge of Registrar (Translation Wing), High Court of Manipur.

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- Shri K. Nirojit shall hold additional charge of Registrar (Translation Wing), High Court of Manipur in addition to his normal duties.
- 7. Shri Phungreishung PA, on being promoted, shall hand over the charge of JMFC-cum-Civil Judge (Jr. Divn.), Ukhrul to Ms. Kimneingah Kipgen, CJM-cum-Civil Judge (Sr. Divn.), Ukhrul. Upon being relieved, he shall proceed to take charge of CJM-cum-Civil Judge (Sr. Divn.), Chandel from Smt. Masana Evangeline Panmei. He shall also take additional charge of Addl. Member Secretary, MASLSA from Shri Alek Muivah, Member Secretary, MASLSA. Shri Phungreishung PA shall hold additional charge of Addl. Member Secretary, MASLSA in addition to his normal duties.
- 8. Ms. Kimneingah Kipgen, CJM-cum-Civil Judge (Sr. Divn.), Ukhrul shall hold additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Ukhrul in addition to her normal duties.
- 9. Smt. Masana Evangeline Panmei, on being promoted and upon being relieved, shall proceed to take charge of Special Judge (NDPS) (FTC), Manipur from Smt. Monalisa Maibam, Special Judge (ND & PS), Manipur.
- 10. Ms. Sarungbam Mangaleibi Devi, on being promoted, shall hand over the charge of Deputy Member Secretary, MASLSA to Fakhrul Islam Choudhury, JMFC-cum-Civil Judge (Jr. Divn.), Moreh. Upon being relieved, she shall proceed to take charge of Joint Registrar (Judl.), High Court of Manipur from Shri Ojesh Mutum, Registrar General, High Court of Manipur. She shall take self-charge of Jt. Registrar (CRP-cum-SCMS), High Court of Manipur.
 - Ms. Sarungbam Managleibi Devi shall hold additional charge of Jt. Registrar (CRP-cum-SCMS) High Court of Manipur in addition to her normal duties.
- 11. Fakhrul Islam Choudhury shall hold the charge of Deputy Member Secretary, MASLSA in additional to his normal duties.
- 12. Smt. Ningombam Sofiarani Devi, on being promoted, shall hand over the charge of JMFC-cum-Civil Judge (Jr. Divn.), Imphal East and additional charge of Civil.

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Judge (Jr. Divn.), Imphal West-I to Smt. Khangembam Rojita Devi, JMFC-cum-Civil Judge (Jr. Divn.), Noney. Upon being relieved, she shall proceed to take charge of Secretary, DLSA-Imphal West from Smt. Bineshwori Maibam, Addl. Member Secretary, MASLSA.

Smt. Ningombam Sofiarani Devi shall thereafter take additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Imphal West-I from Smt. Khangembam Rojita Devi. She shall hold the additional charge of JMFC-cum- Civil Judge (Jr. Divn.), Imphal West-I in addition to her normal duties.

13. Smt. Kshetrimayum Maheta Devi, on being promoted, shall hand over the charge of JMFC-cum-Civil Judge (Jr. Divn.), Thoubal to Ms. Neera Sinam, JMFC-cum-Civil Judge (Jr. Divn.), Kakching . Upon being relieved, she shall proceed to take charge of Secretary, DLSA-Thoubal from Dr. Laishram Rina Devi, CJM-cum-Civil Judge (Sr. Divn.) Thoubal.

She shall thereafter take additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Thoubal from Ms. Neera Sinam, i/c JMFC-cum-Civil Judge (Jr. Divn.). Thoubal. Smt. Kshetrimayum Maheta Devi shall hold additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Thoubal in addition to her normal duties.

14. Shri Leonid Ahanthem, on being promoted, shall hand over the charge of JMFC-cum-Civil Judge (Jr. Divn.), Imphal West-II and additional charge of JMFC, Imphal West-I to Smt. Khangembam Rojita Devi, JMFC-cum-Civil Judge (Jr. Divn.), Noney. Upon being relieved, he shall proceed to take charge of Secretary, DLSA-Imphal East from Shri S. Sadananda Singh, i/c Secretary, DLSA-Imphal East.

Shri Leonid Ahanthem shall thereafter take additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Imphal West–II from Smt. Khangembam Rojita Devi. He shall hold additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Imphal West–II in addition to his normal duties.

15. Shri Robert Lhungdim, on being promoted, shall hand over the charge of JMFC-cum-Civil Judge (Jr. Divn.), Kangpokpi to Sheikh Aasif Shah, JMFC-cum-Civil, Judge (Jr. Divn.), Mao. Upon being relieved, he shall proceed to take charge of



- CJM-cum-Civil Judge (Sr. Divn.), Senapati and additional charge of Secretary, DLSA-Senapati from Smt. Margaret Niangsiamkim. He shall hold additional charge of Secretary, DLSA-Senapati in addition to his normal duties.
- 16. Smt. Margaret Niangsiamkim, upon being relieved, shall then proceed to take charge of CJM-cum-Civil Judge (Sr. Divn.), Tamenglong from Arshad Saeed Shah.
- 17. Arshad Saeed Shah, upon being relieved, shall then proceed to take charge of CJM-cum-Civil Judge (Sr. Divn.), Thoubal from Dr. Laishram Rina Devi.
- 18. Dr. Laishram Rina Devi, upon being relieved, shall proceed to take charge of Civil Judge (Sr. Divn.), Imphal West from Ms. Sharda Yengkhom, i/c Civil Judge (Sr. Divn.), Imphal West.
- 19. Shri Sorokhaibam Sadananda Singh shall hand over the charge of CJM, Imphal East to Smt. Kh. Rojita Devi, i/c JMFC-cum-Civil Judge (Jr. Divn.), Imphal East. Upon being relieved, he shall proceed to take charge of CJM, Imphal West from Ms. Sharda Yengkhom, i/c CJM, Imphal West.
- 20. Smt. Bineshwori Maibam shall hand over the charge of Addl. Member Secretary, MASLSA to Shri Alek Muivah, Member Secretary, MASLSA. Upon being relieved, she shall proceed to take charge of CJM-cum-Civil Judge (Sr. Divn.), Bishnupur and additional charge of Secretary, DLSA- Bishnupur from Ms. Sharda Yengkhom. She shall hold additional charge of Secretary, DLSA-Bishnupur in addition to her normal duties.
- 21. Upon being relieved, Ms. Sharda Yengkhom shall proceed to take charge of CJM, Imphal East from Smt. Khangembam Rojita Devi, i/c CJM, Imphal East.
- 22. Shri Ozhu Robviina shall hand over the charge of Administrative Officer, Imphal East to Ms. Sharda Yengkhom, CJM, Imphal East. Upon being relieved, he shall proceed to take charge of JMFC-cum-Civil Judge (Jr. Divn.), Jiribam from Shri Potsangbam Praveen Kumar.

23. Shri Potsangbam Praveen Kumar, upon being relieved, shall proceed to take charge of JMFC-cum-Civil Judge (Jr. Divn.), Imphal East from Smt. Khangembam Rojita Devi, i/c JMFC-cum-Civil Judge (Jr. Divn.), Imphal East. He shall thereafter take additional charge of Administrative Officer, Imphal East from Ms. Sharda Yengkhom, CJM, Imphal East. He shall hold additional charge of Administrative Officer, Imphal East in addition to his normal duties.

24. Shri J. Hillson Angam shall hand over the charge of Deputy Registrar (Judl.), High Court of Manipur to Ms. Sarungbam Mangaleibi Devi, Jt. Registrar (Judl.), High Court of Manipur. Upon being relieved, he shall proceed to take charge of JMFC-cum-Civil Judge (Jr. Divn.), Kangpokpi and additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Mao from Sheikh Aasif Shah.

He shall hold additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Mao in addition to his normal duties.

25. Sheikh Aasif Shah, upon being relieved, shall proceed to take charge of Deputy Registrar (Judl.), High Court of Manipur from Ms. Sarungbam Mangaleibi Devi, Jt. Registrar (Judl.), High Court of Manipur.

26. It is clarified that the concerned JMFCs shall also be in-charge Principal Magistrate of the respective JJBs in terms of Order No. 4/28/2007-Judl/L., dated 7th August, 2023 of the Commissioner (Law), Government of Manipur.

This order shall come into force with immediate effect. The handing over and taking over of charge shall be completed on or before 7th July, 2025.

By Order etc.,

Sd/-

(OJESH MUTUM) REGISTRAR GENERAL, HIGH COURT OF MANIPUR

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Endt. No. HCM/MJS/T-1/92-Estt./ 12769 - 91 Imphal, the 20th June, 2025

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Advocate General, Manipur.
- 5. The Accountant General (A&E), Manipur, Imphal.
- 6. The Commissioner (Law), Government of Manipur.
- All the District & Sessions Judges/Judges, Family Courts/Judges, NDPS/ NDPS (FTC)/Presiding Officers/Special Judges/Addl. District & Sessions Judges (FTCs)/ Addl. Sessions Judge, (FTC) CAW/Member Secretary, MASLSA/Secretary, HCLSC.
- 8. All the Registrars, High Court of Manipur.
- 9. Director of Prosecution, Manipur.
- 10. Government Advocate, High Court of Manipur.
- 11. Deputy Solicitor General of India, High Court of Manipur.
- 12. President, High Court Bar Association, Manipur.
- 13. President, All Manipur Bar Association, Manipur.
- 14. The Director, Management Information System (MIS), Govt. of Manipur.
- 15. The Joint Director, Manipur Judicial Academy.
- 16. All the Joint Registrars, High Court of Manipur.
- 17. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)/Addl. Member Secretary, MASLSA./Secretary DLSAs.
- All JMFCs/Civil Judges (Jr. Divn.)/Deputy Member Secretary, MASLSA/Principal Magistrates, JJBs.
- 19. All the Deputy Registrars, High Court of Manipur.
- 20. Persons concerned.
- 21. The System Analyst, High Court of Manipur.
 - --- for uploading the same in official website of this Registry.
- 22. The Superintendent (Estt.-I)/(Estt.-II), High Court of Manipur.
- 23. Concerned File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR
